

Filing no. 8314/2020 (B.A.)

Sujeet Kachhap. Vs The State of Jharkhand

Name of advocate:- Rajesh Kumar

Defects :

4. A/fee of Rs. 10/- is short.
- 9 (i) Father's name and address of the petitioner at page no. 1 may be verified from vak.
(ii) Name of the petitioner at vak may be verified from impugned order.
(iii) Para 1 of affidavit may be verified/corrected with respect to name of petitioner.
(iv) Typed copy of page no. 20 may be paginated correctly.
(v) Content of typed copy of page no. 17 may be verified from its respective original.
(vi) Date of execution of vak is prior to the date mentioned below the signature of jail authority.